

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 10993/2019

THE STATE OF HARYANA & ORS.

Petitioner(s)

VERSUS

SURAJ BHAN & ORS.

Respondent(s)

Date : 30-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vishwa Pal Singh, AOR (Not Present)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appears for the parties.

Ld. counsel for the petitioner is directed to take fresh steps
in respect of all the Respondents within two weeks.

List again on 18.12.2019.

SURINDER S. RATHI
Registrar

PM